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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/34/(241/242)/CB/2017
NAME OF THE TRANSFEROR : RAAKHEE SHASHIKANT
NAME OF THE TRANSFERRE : AARYAN INSTITUTE OF MANAGEMENT PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B - SARANYA	Counsel for Petitioner	B - Saranya
2.	N. BALAJI	Counsel for Respondent	N. Balaji

ORDER

Counsel representing both the parties are present. Chartered Accountant was appointed as a Valuer for verification of the books of accounts and the current status of the company and he is yet to file his report. Time extended at request of both sides for making submissions. Put up on 29.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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